

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**19. Company Application/456/2023 in Company
Petition/258/2023**

CORAM:

**SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)**

**SMT. LAKSHMI GURUNG
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.04.2024**

**NAME OF THE PARTIES:- Bhubnesh Commercial Pvt Ltd Vs.
Harinagar Sugar Mills Ltd.
IN THE MATTER OF
Harinagar Sugar Mills Ltd.
V/s
Centbank Financial Services Limited**

**Section: Rule 11 of NCLT Sec. 58(3), Sec. 59 of Companies Act,
2013**

ORDER

Ld. Counsel, Dhanyashree Sadya a/w Vanshika Shroff appeared for the
Petitioner and Ld. Counsel, Niharika Ahluwalia a/w Chirag S. appeared
for the Respondent. At joint request of the Counsel for the parties list
this matter on **24.06.2024**.

Sd/-

**ANIL RAJ CHELLAN
Member (Technical)**

ANKIT

Sd/-

**LAKSHMI GURUNG
Member (Judicial)**